

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2876
TO BE ANSWERED ON THE 15TH MARCH, 2016

INCLUSION OF COMMERCIAL CROPS UNDER CROP INSURANCE SCHEME

2876. SHRI NIMMALA KRISTAPPA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the State Government of Andhra Pradesh has urged the Union Government to include commercial crops under the Crop Insurance Scheme; and
- (b) if so, the details thereof and the action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIYA)

(a) & ((b): Various suggestions regarding improvements in existing crop insurance including coverage of more crops say perennial commercial/horticultural crops have been received from States/UTs including Andhra Pradesh from time to time. As improvements in crop insurance schemes is a continuous process, these suggestions are examined/considered and wherever possible, improvements are made in the schemes. Further, Annual Commercial/ horticultural crops are already covered under the National Agricultural Insurance Scheme (NAIS) and Modified National Agricultural Insurance Scheme (MNAIS). However, the perennial commercial/horticultural crops can be insured under Weather Based Crop Insurance Scheme (WBCIS).
